

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 130,131 & 132 of 2017 in  
DFR No. 254 of 2017**

**Dated: 14<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra Aquaculture Farmer's Association ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

**ORDER**

**IA No. 130,131 & 132 of 2017**

Nobody is present on behalf of Appellant. Issue notice on the I.A. Nos. 130, 131 & 132 of 2017 to the Respondents returnable on 04.05.2017. Dasti, in addition, is permitted.

List the matter on **04.05.2017.**

**(I. J. Kapoor)  
Technical Member**

*pr/vt*

**(Justice Ranjana P. Desai)  
Chairperson**